189

(ii) Notification G.S.R. No. 930, dated the 13th June, 1970, publishing the Central Excise (Tenth Amendment) Rales, 1970. [Placed in Library. Sc? LT-3680;70].

## NOTIFICATIONS UNDER THE GOVERN-MENT SAVINGS CERTIFICATES ACT, 1959

SHRI K. R. GANESH: Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hinci), of the Ministry of Finance (Depa-tment of Economic Affairs), undei sub-section (3) of section 12 of the Government Savings Certificates Act. 1959: ---

- (i) Notification G.S.R. No. 442, dated the 14th March, 1970, publishing the Government Savings Certificates (Fixed Deposits) (Amendment) Rules, 1970.
- (ii) Notifi. ation G.S.R. No. 443, dated the 14tli March, 1970, publishing the Gove rnment Savings Certificates (Amendment) Rules, 1970.

[Placed in Library. See No. LT-3869)70 for i) and (ii)]

## NOTIFICATION TNDER THE INSURANCE CT, 1938

SHRI K. R. GANESH: Sir, I also beg to lay on the Table a copy of the Ministri- of Finance (Department of Revenue, and Insurance) Notification S.O. No. 2248, dated the 29th June, 1970 (in English and Hindi) under ■ ub-section (6) of section 101A of t :e Insurance Act, 1938. [Placed in Lib ary. See No. LT-3870|,0]

# MESSAGES FROM THE LOK SABHA

- I. THE COMPTROLLER AND AUDITOR-GENERAL'S (IUTIES, POWERS AND CONDITIONS OF SERVICE) BILL, 1969.
- II. THE COMMISSIONS OF INQUIRY (AMENDMENT) BILL, 1969.

SECRETARY: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha: -

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on the 28th July, 1970, has adopted the following, motion further extending the time for presentation of the Report of the Joint Committee of the Houses on the Comptroller and Audit'or-GeneraTs (Duties, Powers and Conditions of Service) Bill, 1969: —

#### MOTION

"That this House do further extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to determine the conditions of service of the Comptroller and Auditor-General of India and to prescribe his duties and powers and for matters connected therewith or incidental thereto upto the first day of the' second week of the next session."

(II) "I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on the 28th July, 1970, has adopted the following motion extending the time for presentation of the Report of the Joint Committee of the Houses on the Commissions of Inquiry (Amendment) Bill, 1969: —

### MOTION

"That this House do extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to amend the Commissions of Inquiry Act, 1962, upt othe first day of the next session."

MR. DEPUTY CHAIRMAN: Shri Varma. SHRI NIREN GHOSH (West Bengal): Sir,

I want to make a submission . . .